

Central Administrative Tribunal
Principal Bench
O.A.946/2017
New Delhi this the 03rd day of April, 2017

Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)

Mohit Bhardwaj S/o Sh. Banwari Lal Bhardwaj
R/o H.No. 24, Gali No. 8, Block-A-2, West Sant Nagar,
Burari, Delhi-84

(By Advocate : Mr. U. Srivastava)

Versus

1. The Staff Selection Commission through its Chairman
Lodhi Road, New Delhi.
2. Commissioner of Police, Delhi, ITO, I.P. Estate, New Delhi
3. The Dy. Commissioner of Police, Recruitment Cell
New Police Line, Kingsway Camp, Delhi.

(By Advocate : Mr. Vijay Pandita -R-2)
Mr. Vijendra Singh-R-1

ORDER (ORAL)

Mr. Shekhar Agarwal, M(A)

Sh. Vijay Pandita, learned counsel for the respondents has produced a copy of the attendance and result sheet for physical endurance and measurement test.

2. On perusal of the same it is found that the applicant's candidature was rejected on the ground that he could not complete the race of 1600 mtrs. in six minutes as per the requirement which was the first step for the physical endurance test.

3. In view of the aforesaid, the claim of the applicant that he was rejected on the ground of not possessing the height of 170 cms. is proved to be wrong. Accordingly, this OA is dismissed. No costs.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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